

(27)

13.10.2014

O.A. No.22/2011

Hon'ble Sri Navneet Kumar, M(J)
Hon'ble Ms. Jayati Chandra, M(A)

List revised. No one is present on behalf of the applicant.

None for respondnets

Today, neither there is any request for pass over or for adjournment. It seems that applicant is not interested to pursue the case. Accordingly, the O.A. is dismissed in default and for non-prosecution.

Sth

Member (A)

V.R. Agrawal

Member (J)

HLS/-

~~OB~~
 Cccepted under
 Subject 13-10-14
 for appeal
 14-10-2014

M.A. 2933/14 &
 M.A. 2934/14
 O.A. 22/11

O.R.
 =

O.A. Was dismissed
 on 13-10-2014.

(28)

18.12.2014

No sitting of D.B.
 List on 24.2.2015.
 D.B.

M.P. No. 2933/2-14
 application for
 condonation of delay.
 & M.P. No. 2934/2-14
 application for recall
 of the order dt. 13-10-14
 has been filed by L/C
 for applicant on 12-12-14.

Submitted on 18.12.14
 for orders.

✓
 16.12.14